

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/1662/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 2nd April 2019.

Sub:- **Headquarter leave permission.**

Ref:- Your letter No. JHD. 1/2019/8/1093, dtd. 29.03.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for headquarter leave permission, with your official vehicle, at your own cost, from the evening of 30.03.2019 till the morning of 01.04.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/1663/A, dated 02'04'19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

02/04/19
JT. REGISTRAR (VIGILANCE)

Rdas